

BUSINESS ADVISORY COMMITTEE

TWENTY-SEVENTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 12th December, 1968.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

(1) The Essential Services Maintenance Bill, 1968 (Further consideration and passing)	General Discussion (excluding time already taken): 3 hours. Clause-by-clause consideration: 3 hours. Third Reading: 1 hour. <hr/> Total: 7 hours.
(2) The Legislative Assembly of Nagaland (Change in Representation) Bill, 1968. (Consideration and passing)	1 hour.
(3) The Constitution (Twenty-second Amendment) Bill, 1968. (Reference to Select/Joint Committee)	3 hours.
(4) The Indian Tariff (Amendment) Bill, 1968. (Consideration and passing)	1 hour.
(5) The Advocates (Second Amendment) Bill, 1968, as passed by Rajya Sabha. (Consideration and passing)	1 hour.
(6) Discussion and voting on the Supplementary Demands for Grants (General) for 1968-69.	1 hour.
(7) Discussion and voting on the Supplementary Demands for Grants (Bihar) for 1968-69.	1 hour.
(8) Discussion regarding student unrest with special reference to incidents in Banaras Hindu University.	2 hours.
(9) Discussion regarding U.P. School Teachers.	2 hours.
(10) Discussion under rule 193 to be raised by Sarvashri Madhu Limaye and George Fernandes regarding Report of the Committee of Inquiry (Steel Transactions) by Shri A. K. Sarkar.	1 hour. (To be taken up on Thursday, the 19th December, 1968).
(11) Discussion to be raised by Shri Samar Guha regarding urban development problems of Calcutta.	1 hour.
(12) Discussion to be raised by Shri Ishaq Sambhali regarding Part VI of the Second Report of the Committee on Government Assurances (Fourth Lok Sabha).	1 hour.
(13) Further discussion on Centre-State Relations.	1 hour.

3. The Committee further recommend that the House may sit also on Saturday, the 14th December, 1968, for the transaction of Government business.

4. The Committee also recommend that with effect from Monday, the 16th December, 1968, till the end of the current session, the House may, on days when there are sittings, sit upto 7 P.M.

5. The Committee further recommend that discussion on the Motions regarding (1) International situation and (2) Approach to Fourth Five Year Plan, may be postponed to the next session.

NEW DELHI;
December 12, 1968.
Agrahayana 21, 1890 (Saka).

RAM SUBHAG SINGH,
for Chairman,
Business Advisory Committee.